

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYASABHA
UNSTARRED QUESTION NO.60
TO BE ANSWERED ON 20.07.2023

Critically endangered species in the country

60: SHRI PARIMAL NATHWANI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps taken by Government to protect the critically endangered species in the country and the amount Government has spent in last three years on their protection; and
- (b) out of all these critically endangered species, which ones are present in Gujarat and Andhra Pradesh and the amount spent in this regard in these two States respectively?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a)&(b) The important steps taken by the Government to ensure protection of critically endangered species are as under: -
- i. A network of Protected Areas (National parks, Sanctuaries, Conservation Reserves and Community Reserves) has been created in the country for conservation and protection of the wildlife.
 - ii. Legal protection has been provided to wild animals and plants against hunting and commercial exploitation under the provisions of the Wild Life (Protection) Act, 1972.
 - iii. The Wild Life (Protection) Act, 1972, has been amended from time to time and made more stringent. The punishment in cases of offences has been enhanced.
 - iv. Wildlife Crime Control Bureau coordinates with State/UTs and other enforcement agencies to gather intelligence about poaching and unlawful trade in wild animals and animal articles.
 - v. The local communities are involved in conservation measures through eco-development activities, which help the forest department in protection of wildlife.
 - vi. The Ministry has launched the National wild life Action Plan(2017-31) for the conservation of wildlife through landscape level approach , including

conservation of critically endangered species.

vii. Financial assistance is provided to States/UTs for development of wildlife and management of habitat under the Centrally sponsored scheme 'Development of Wildlife Habitats'.

viii. Financial assistance is provided to States/UTs for species recovery programme of 22 identified critically endangered species viz Snow Leopard, Bustard including floricans, Dolphin, Hangul, Nilgiri Tahr, Marine Turtles, Dugong, Andaman Edible- nest Swiftlet, Wild Buffalo, Nicobar Megapode, Sangai, Vultures, Malabar Civet, Great Indian one-horned Rhinoceros, Asiatic Lion, Swamp deer, Jerdon's Courser, Batagur Baska, Clouded Leopard, Arabian Sea Humpback whale, Red Panda and Caracal, under the Centrally sponsored scheme 'Development of Wildlife Habitats'.

Among the 22 identified critically endangered species financially supported under the Centrally sponsored scheme 'Development of Wildlife Habitats' Great Indian Bustard, Asiatic Lion, Marine Turtle, Dugong, Caracal and Dolphins are reported to be found in State of Gujarat and Marine Turtle, Jerdon's Courser, Great Indian Bustard, Dolphins are reported in the State Andhra Pradesh.

The detail of financial assistance provided to States/UTs including states of Gujarat and Andhra Pradesh for development of wildlife and its habitat including recovery programme of identified Critically endangered species during last three years under the Centrally sponsored scheme 'Development of Wildlife Habitats' is placed at **Annexure**

Annexure referred to in part (b) of the Rajya Sabha Unstarred Question No. 60 due for reply on 20.07.2023 regarding “Critically endangered species in the country”

Details of funds released to State/ UT Governments under CSS-‘Development of Wildlife Habitats’ during last three years.

(₹. in lakhs)

S.No.	Name of States/UTs	2020-21	2021-22	2022-23
1	A & N Islands	0	135.77	25.125
2	Andhra Pradesh	0	0	0
3	Arunachal Pradesh	312.5865	419.80617	276.44062
4	Assam	0	0	209.1464
5	Bihar	205.1644	410.85952	0
6	Chandigarh	25.16	0	21.6241
7	Chhattisgarh	104.35936	274.5903	104.457
8	Goa	0	0	0
9	Gujarat	124.5849	0	200.01
10	Haryana	18.2212	127.331	30.1575
11	Himachal Pradesh	187.63518	197.09452	114.3205
12	Jammu & Kashmir	80.62863	0	0
13	Jharkhand	198.2265	79.53315	0
14	Karnataka	586.12634	1256.59314	291.71146
15	Kerala	731.2845	295.7737	224.4735
16	Madhya Pradesh	801.60127	389.34906	265.5508
17	Maharashtra	146.08	0	350.3879
18	Manipur	241.12	142.50646	180.64379
19	Meghalaya	263.507	530.51253	0
20	Mizoram	339.60855	198.9678	190.1977
21	Nagaland	260.00105	342.0315	725.6565
22	Odisha	697.50	726.80273	967.4976
23	Rajasthan	309.12634	1007.64845	86.78886
24	Sikkim	349.623	182.97174	239.66048
25	Tamil Nadu	334.0354	390.75715	132.95205
26	Telangana	36.59304	0	0
27	Uttar Pradesh	312.9244	169.06261	266.7472
28	Uttarakhand	441.61031	226.34415	212.9662
29	West Bengal	710.61953	757.25599	201.30866
30	Puducherry	0	0	0
31	Lakshadweep	462.409	462.086	269.9055
32	Delhi	0	0	0
33	Tripura	260.679	0	0
34	Ladakh UT	223.17292	31.95	61.11591
	GrandTotal	8764.18832	8755.59767	5648.84523